

ANNUAL REPORTS AND APPROPRIATION
ACCOUNTS

THE MINISTER OF FINANCE AND
REVENUE AND BANKING (SHRI
H. M. PATEL): I beg to lay on the
Table—

(1) A copy each of the following
Reports (Hindi and English versions)
under article 151(1) of the Constitu-
tion:—

(i) Report of the Comptroller
and Auditor General of India for
the year 1975-76, Union Govern-
ment (Civil) Revenue Receipts—
Vol I—Indirect Taxes and Volume
II—Direct Taxes. [Placed in
library. See No. LT-282/77].

(ii) Report of the Comptroller
and Auditor General of India for
the year 1975-76 Union Govern-
ment (Railways). [Placed in
library. See No. LT-283/77].

(iii) Report of the Comptroller
and Auditor General of India for
the year 1975—Union Government
(Commercial)—Part IV—Indivi-
dual points of interest and a Re-
sume of the Company Auditors'
Reports. [Placed in library. See
No. LT-284/77].

(iv) Report of the Comptroller
and Auditor General of India for
the year 1976—Union Government
(Commercial)—Part III—Neyveli
Lignite Corporation Limited.
[Placed in library. See No. LT-
285/77].

(2) A copy of Appropriation Ac-
counts, Railways, for 1975-76, Part
I—Review (Hindi and English
versions).

(3) A copy of Appropriation Ac-
counts, Railways, for 1975-76, Part
II—Detailed Appropriation Accounts
(Hindi and English versions). [Plac-
ed in Library. See No. LT-286/77.

(4) A copy of Block Accounts (in-
cluding Capital statements compris-

ing the Loan Accounts), Balance
Sheets and Profit and Loss Accounts,
Railways, for 1975-76 (Hindi and
English versions). [Placed in library.
See No. LT-287/77].

(5) A copy of 'Economic Survey,
1976-77' (Hindi and English versions).
[Placed in library. See No. LT-
288/77].

(6) A copy of the Annual Report
(Hindi and English versions) on the
working of the Industrial and Com-
mercial Undertakings of the Central
Government for the year 1975-76
(Volumes I to III). [Placed in
library. See No. LT-289/77].

12.01 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay
on the Table following two Bills passed
by the Houses of Parliament during
the last session and assented to since
a report was last made to the House
on the 7th April, 1977:—

1. The Finance Bill, 1977.

2. The Food Corporations (Am-
endment) Bill, 1977.

Sir, I also lay on the Table copies,
duly authenticated by the Secretary-
General of Rajya Sabha, of the follow-
ing five Bills passed by the Houses of
Parliament during the last session and
assented to since a report was last
made to the House on the 7th April,
1977:—

1. The Petroleum Pipelines (Ac-
quisition of Right of User in Land)
Amendment Bill, 1977.

2. The Prevention of Publication of
Objectionable Matter (Repeal) Bill,
1977.

3. The Parliamentary Proceedings
(Protection of Publication) Bill, 1977.

4. The Disputed Elections (Prime
Minister and Speaker) Bill, 1977.